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(TO BE PUBLISHED IN DELHI GAZETTE PART-IV EXTRA-ORDINARY)  
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI  
DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS  
8<sup>th</sup> LEVEL, C-WING, DELHI SECRETARIAT, I.P. ESTATE,  
NEW DELHI-110002

No.F. 6/2/2015-Judl./Suptlaw/

Dated November, 2019

NOTIFICATION

No.F.6/2/2015-Judl./Suptlaw/ : In exercise of the powers conferred by section 4 of the Family Courts Act, 1984 and all other powers enabling him in this regard, the Lt. Governor of the National Capital Territory of Delhi, with the concurrence of High Court of Delhi, hereby appoints the following officers of Delhi Higher Judicial Service as Principal Judges, Family Courts for the Districts as mentioned against their names, with effect from the date(s) they take over, in terms of section 4 of the Family Courts Act, 1984, with conferment of powers as such: -

S. No.	Name of the Officer	District
1.	Mr. Sanjay Garg-I	New Delhi
2.	Ms. Shalinder Kaur	North-East
3.	Ms. Madhu Jain	South-East
4.	Ms. Bimla Kumari	North-West
5.	Ms. Renu Bhatnagar	West

By order and in the name of the  
Lt. Governor of National  
Capital Territory of Delhi,

(Sanjay Kumar Aggarwal)  
Principal Secretary (Law, Justice & L.A.)



No.F. 6/2/2015-Judl./Suptlaw/2344-2349

Dated 07 November, 2019

Copy forwarded for information and necessary action to:

1. Pr. Secretary to Hon'ble Lt. Governor, Govt. of NCT of Delhi, Raj Niwas, Delhi.
2. The Chief Secretary, Govt. of NCT of Delhi, New Delhi.
3. The Registrar General, High Court of Delhi, New Delhi w.r.t his D.O. letter No.6366/DHC/Gaz-I/VI.E.2(a)/2019 dated 23.11.2019.
4. The District & Sessions Judge (HQ), Delhi, Tis Hazari Courts, Delhi.
5. The Special Secretary (GAD/Coord.), Govt. of NCT of Delhi, in duplicate with Hindi version, for publication in Delhi Gazette.
6. Officer concerned through the Registrar General, High Court of Delhi, New Delhi.
7. Guard file.

(Sanjay Kumar Aggarwal)  
Principal Secretary (Law, Justice & L.A.)

OFFICE OF DISTRICT & SESSIONS JUDGE (HQs) : DELHI

88188-88200  
No. 8811 /Power/Gaz/2019

Dated 09 DEC 2019

Sub:-Notification.

Copy forwarded for information & necessary action to :

1. The Sr.AO(J)/AO(J), Admn. Branch (I,II&III), General Branch, Filing Branch, CMM Office (Central) Facilitation Centre, Tis Hazari Courts, Delhi.
2. Reader/PS to the Ld. District & Sessions Judge (HQs).
3. The Accounts Branch (Central), Tis Hazari Courts, Delhi.
4. The PS/Reader to Ld. District & Sessions Judge (HQs), Tis Hazari Courts, Delhi
5. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
6. The R&I Branch (Central) for uploading on LAYERS.

(Ankur Jain)  
Addl. District Judge (Central)  
Officer In-charge Judicial Branch (Central)  
Delhi